

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 16.12.2019										
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	114272/2019	16.12.2019	ABLAP L-13293/2017	K. MOHANTY	GENERAL		Order Dtd. 2018-07-10		CRIMINAL MISC-3	(Seat No - 4)
2	114273/2019	16.12.2019	ABLAP L-9758/2019	SRINIBAS MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Seat No - 4)
3	114274/2019	16.12.2019	WP (C) - 15073/2019	SRINIBAS MOHANTY	GENERAL		Order Dtd. 2019-11-19			(Seat No - 4)
4	114275/2019	16.12.2019	CRLMC - 1358/2015	SRINIBAS MOHANTY	GENERAL		Order Dtd. 2019-12-03			(Seat No - 4)
5	114276/2019	16.12.2019	WP (C) - 6533/2009	G. SUNDARA	C.O.		Order Dtd. 2019-12-11			(Seat No - 4)
6	114277/2019	16.12.2019	BLAPL - 10112/2019	S. K. SAMAL	C.O.	COURT NO. 7	Order Dtd. 2019-12-13			(Seat No - )

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7	114278 /2019	16.12.2 019	BLAPL - 10110 /2019	P. B. SENAPATI	C.O.	COURT NO. 7	Order Dtd. 2019- 12-13			(S ea t No - 4)
8	114279 /2019	16.12.2 019	BLAPL - 10107 /2019	SACHINDRA KANHAR	C.O.	COURT NO. 7	Order Dtd. 2019- 12-13			(S ea t No - 4)
9	114280 /2019	16.12.2 019	BLAPL - 10101 /2019	ASHIS KUMAR MISHRA	C.O.	COURT NO. 7	Order Dtd. 2019- 12-13			(S ea t No - 4)
1 0	114281 /2019	16.12.2 019	BLAPL - 10099 /2019	SAILENDRA BISWAL	C.O.	COURT NO. 7	Order Dtd. 2019- 12-13			(S ea t No - 4)
1 1	114282 /2019	16.12.2 019	BLAPL - 10098 /2019	M. R. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2019- 12-13			(S ea t No - 4)
1 2	114283 /2019	16.12.2 019	WP (C) - 10682 /2006	G. PANDA	GENE RAL		Compromise Petition		WRIT BRANC H-4	(S ea t No - 27 )
1 3	114284 /2019	16.12.2 019	CMP- 1302/ 2019	S. P. JENA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12		WRIT BRANC H-6	(S ea t No - 35 )
1 4	114285 /2019	16.12.2 019	BLAPL - 10094 /2019	J. D. MUDULI	C.O.	COURT NO. 7	Order Dtd. 2019- 12-13			(S ea t No - 35 )
1	114286	16.12.2	BLAPL	P. K.	C.O.	COURT	Order Dtd. 2019-			(S

5	/2019	019	- 8406/ 2019	MALLICK		NO. 7	12-13			ea t No - 35 )
1 6	114287 /2019	16.12.2 019	BLAPL - 6956/ 2019	L.N. RAYATSING H	C.O.	COURT NO. 2	Order Dtd. 2019- 12-13			(S ea t No - 35 )
1 7	114288 /2019	16.12.2 019	ABLAP L- 9951/ 2019	UNMESH CH.JENA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 35 )
1 8	114289 /2019	16.12.2 019	ABLAP L- 9877/ 2019	A.PATTANA IK	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 35 )
1 9	114290 /2019	16.12.2 019	ABLAP L- 9899/ 2019	NIRANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 35 )
2 0	114291 /2019	16.12.2 019	ABLAP L- 9874/ 2019	TOFAN PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 35 )
2 1	114292 /2019	16.12.2 019	ABLAP L- 9871/ 2019	R. K. DEHURI	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 35 )
2 2	114293 /2019	16.12.2 019	ABLAP L- 9846/ 2019	M/S RANJIT MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - -

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2 3	114294 /2019	16.12.2 019	ABLAP L- 9846/ 2019	ASHOK KU. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 35 )
2 4	114295 /2019	16.12.2 019	ABLAP L- 9896/ 2019	NIRANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 35 )
2 5	114296 /2019	16.12.2 019	ABLAP L- 9940/ 2019	DILLIP KUMAR JENA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 35 )
2 6	114297 /2019	16.12.2 019	ABLAP L- 9876/ 2019	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 35 )
2 7	114298 /2019	16.12.2 019	WP (C) - 25016 /2019	PRASANT KUMAR JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-11			(S ea t No - 35 )
2 8	114299 /2019	16.12.2 019	ABLAP L- 9965/ 2019	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 35 )
2 9	114300 /2019	16.12.2 019	ABLAP L- 9941/ 2019	P. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 35 )
3 0	114301 /2019	16.12.2 019	ABLAP L-	M/S.B.K.S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea

			10012 /2019							t No - 35 )
3 1	114302 /2019	16.12.2 019	ABLAP L- 10087 /2019	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 35 )
3 2	114303 /2019	16.12.2 019	ABLAP L- 10017 /2019	AMLAN SHAKTI PAUL	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 35 )
3 3	114304 /2019	16.12.2 019	BLAPL - 8099/ 2019	K.C. TRIPA THY	C.O.	COURT NO. 1	Order Dtd. 2019- 12-11			(S ea t No - 35 )
3 4	114305 /2019	16.12.2 019	BLAPL - 6602/ 2019	T. K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 35 )
3 5	114306 /2019	16.12.2 019	BLAPL - 7422/ 2019	M. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019- 12-10			(S ea t No - 35 )
3 6	114307 /2019	16.12.2 019	ABLAP L- 9952/ 2019	P. K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 35 )
3 7	114308 /2019	16.12.2 019	ABLAP L- 10063 /2019	CHINTU SAMAL	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12		CRMIN AL MISC- 2	(S ea t No - 13

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38	114309/2019	16.12.2019	ABLAP L-10033/2019	C. R. KAR	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(Seat No - 13)
39	114310/2019	16.12.2019	ABLAP L-9863/2019	M. N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-12	CRIMINAL MISC-2		(Seat No - 11)
40	114311/2019	16.12.2019	ABLAP L-4377/2018	BALARAM SINGH	C.O.	COURT NO. 9	Order Dtd. 2019-12-12	CRIMINAL MISC-3		(Seat No - 3)
41	114312/2019	16.12.2019	ABLAP L-9843/2019	BISWARANJAN DALAI	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(Seat No - 3)
42	114313/2019	16.12.2019	WP (C) - 14558/2013	P.K. LENKA	C.O.	COURT NO. 8	Order Dtd. 2019-12-11			(Seat No - 3)
43	114314/2019	16.12.2019	BLAPL - 8903/2019	B. N. SARANGI	C.O.	COURT NO. 9	Order Dtd. 2019-12-12			(Seat No - 3)
44	114315/2019	16.12.2019	WP (C) - 14558/2013	P.K. LENKA	C.O.	COURT NO. 8	Order Dtd. 2019-12-11			(Seat No - 3)
45	114316/2019	16.12.2019	WP (C) - 14558/2013	A.K. RANA	C.O.	COURT NO. 8	Order Dtd. 2019-12-11			(Seat No - 3)
46	114317/2019	16.12.2019	BLAPL -	B. R. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2019-12-13			(Seat

			10115 /2019							t No - 3)
4 7	114318 /2019	16.12.2 019	WP (C) - 24332 /2019	P.K. DAS	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 3)
4 8	114319 /2019	16.12.2 019	BLAPL - 8754/ 2019	NIRANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2019- 12-12			(S ea t No - 3)
4 9	114320 /2019	16.12.2 019	RPFAM - 282/2 019	R.N. DASH	C.O.	COURT NO. 23	Order Dtd. 2019- 12-12			(S ea t No - 3)
5 0	114321 /2019	16.12.2 019	BLAPL - 5908/ 2019	P. K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2019- 12-13			(S ea t No - 3)
5 1	114322 /2019	16.12.2 019	RPFAM - 295/2 019	B.P. TUNGA	C.O.	COURT NO. 23	Order Dtd. 2019- 12-12			(S ea t No - 3)
5 2	114323 /2019	16.12.2 019	BLAPL - 2647/ 2019	H. K. PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2019- 12-13			(S ea t No - 3)
5 3	114324 /2019	16.12.2 019	CRLRE V- 802/2 019	P. K. LENKA	C.O.	COURT NO. 7	Order Dtd. 2019- 12-13			(S ea t No - 3)
5 4	114325 /2019	16.12.2 019	WP (C) - 25372 /2019	P. K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 3)
5	114326	16.12.2	WP (C)	P.K.MALLI	C.O.	COURT	Order Dtd. 2019-			(S

5	/2019	019	- 24730 /2019	CK		NO. 22	12-12			ea t No - 3)
5 6	114327 /2019	16.12.2 019	WP (C) - 24832 /2019	P. K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 3)
5 7	114328 /2019	16.12.2 019	WP (C) - 24981 /2019	T. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 3)
5 8	114329 /2019	16.12.2 019	WP (C) - 24540 /2019	M.R.ROUTR AY	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 3)
5 9	114330 /2019	16.12.2 019	WP (C) - 24515 /2019	B. BARIK	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 3)
6 0	114331 /2019	16.12.2 019	WP (C) - 24733 /2019	P.K.MALLI CK	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 3)
6 1	114332 /2019	16.12.2 019	BLAPL - 2645/ 2019	H. K. PATRA	C.O.	COURT NO. 7	Order Dtd. 2019- 12-13			(S ea t No - 3)
6 2	114333 /2019	16.12.2 019	WP (C) - 23196 /2019	P.L. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 3)
6 3	114334 /2019	16.12.2 019	ABLAP L- 13293 /2017	K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2018- 12-13		CRIMI NAL MISC- 3	(S ea t No - 4)



64	114335/2019	16.12.2019	WP (C) - 23197/2019	P.L. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2019-12-12			(Seat No - 4)
65	114336/2019	16.12.2019	BLAPL - 10113/2019	P. K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2019-12-13			(Seat No - 4)
66	114337/2019	16.12.2019	ABLAP L- 13171/2019	B.N.MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2019-12-12			(Seat No - 4)
67	114338/2019	16.12.2019	WP (C) - 23198/2019	P.L. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2019-12-12			(Seat No - 4)
68	114339/2019	16.12.2019	ABLAP L- 10074/2019	GUANDURI CHARAN PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(Seat No - 4)
69	114340/2019	16.12.2019	WP (C) - 24290/2019	J.K.MISHRA	C.O.	COURT NO. 22	Order Dtd. 2019-12-12		WRIT BRANC H-8	(Seat No - 29)
70	114341/2019	16.12.2019	ABLAP L- 10066/2019	L. D. SAHOO A	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(Seat No - 29)
71	114342/2019	16.12.2019	ABLAP L- 10029/2019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(Seat No - 29)
72	114343/2019	16.12.2019	WP (C) -	A. NANDA	C.O.	COURT NO.	Order Dtd. 2019-12-12		WRIT BRANC	(Seat

			24398 /2019			22			H-1	t No - 30 )
7 3	114344 /2019	16.12.2 019	ABLAP L- 10028 /2019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 30 )
7 4	114345 /2019	16.12.2 019	WP (C) - 24735 /2019	P.K.MALLI CK	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 30 )
7 5	114346 /2019	16.12.2 019	ABLAP L- 10026 /2019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 30 )
7 6	114347 /2019	16.12.2 019	ABLAP L- 14482 /2019	NANDA KISHORE ROUT	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 30 )
7 7	114348 /2019	16.12.2 019	WP (C) - 24693 /2019	S.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12		WRIT BRANC H-4	(S ea t No - 17 )
7 8	114349 /2019	16.12.2 019	WP (C) - 14537 /2019	M. N. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2019- 12-12			(S ea t No - 17 )
7 9	114350 /2019	16.12.2 019	WP (C) - 24943 /2019	A.K.PARID A	C.O.	COURT NO. 17	Order Dtd. 2019- 12-12			(S ea t No - 17 )

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80	114351/2019	16.12.2019	WP (C) - 24942/2019	A.K. PARIDA	C.O.	COURT NO. 17	Order Dtd. 2019-12-12			(Seat No - 17)
81	114352/2019	16.12.2019	WP (C) - 24940/2019	A.K. PARIDA	C.O.	COURT NO. 17	Order Dtd. 2019-12-12			(Seat No - 17)
82	114353/2019	16.12.2019	WP (C) - 24932/2019	A.K. PARIDA	C.O.	COURT NO. 17	Order Dtd. 2019-12-12			(Seat No - 17)
83	114354/2019	16.12.2019	WP (C) - 25396/2019	K.C. PANDA	C.O.	COURT NO. 22	Order Dtd. 2019-12-12			(Seat No - 17)
84	114355/2019	16.12.2019	WP (C) - 25319/2019	S.B. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2019-12-12			(Seat No - 17)
85	114356/2019	16.12.2019	WP (C) - 22425/2018	P. K. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11		WRIT BRANCH-6	(Seat No - 36)
86	114357/2019	16.12.2019	WP (C) - 24681/2019	S.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2019-12-12		WRIT BRANCH-4	(Seat No - 17)
87	114358/2019	16.12.2019	WP (C) - 25082	M.D. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2019-12-12		WRIT BRANCH-8	(Seat)

			/2019							No - 39 )
88	114359 /2019	16.12.2019	WP (C) - 10518 /2016	J. SAHOO	GENERAL		Entire Order		WRIT BRANCH-5	(Seat No - 20 )
89	114360 /2019	16.12.2019	WP (C) - 25082 /2019	M.D.BISWAL	C.O.	COURT NO. 22	Order Dtd. 2019-12-12		WRIT BRANCH-8	(Seat No - 39 )
90	114361 /2019	16.12.2019	WP (C) - 22618 /2017	J. SAHOO	GENERAL		Order Dtd. 2019-11-27			(Seat No - 39 )
91	114362 /2019	16.12.2019	WP (C) - 19734 /2013	D.K. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2019-12-12			(Seat No - 39 )
92	114363 /2019	16.12.2019	WP (C) - 25082 /2019	M.D.BISWAL	C.O.	COURT NO. 22	Order Dtd. 2019-12-12		WRIT BRANCH-8	(Seat No - 39 )
93	114364 /2019	16.12.2019	WP (C) - 3240/2012	K. C. PANDA	GENERAL		Order Dtd. 2019-12-12 Petition, Annexure,			(Seat No - 39 )
94	114365 /2019	16.12.2019	WP (C) - 339/2005	A. KHAN	GENERAL		Order Dtd. 2019-09-18			(Seat No - 39 )

95	114366 /2019	16.12.2 019	WP (C) - 10526 /2014	D.K. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2019- 12-12			(S ea t No - 39 )
96	114367 /2019	16.12.2 019	WP (C) - 25082 /2019	M.D.BISWA L	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12	WRIT BRANC H-8		(S ea t No - 39 )
97	114368 /2019	16.12.2 019	WP (C) - 22507 /2019	M/S.BIDYA DHAR MANASINGH	C.O.	COURT NO. 9	Order Dtd. 2019- 12-12			(S ea t No - 39 )
98	114369 /2019	16.12.2 019	WP (C) - 24960 /2019	P.L. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 39 )
99	114370 /2019	16.12.2 019	WP (C) - 24937 /2019	A.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 39 )
100	114371 /2019	16.12.2 019	WP (C) - 21994 /2019	D. K. NAIK	C.O.	COURT NO. 9	Order Dtd. 2019- 12-12			(S ea t No - 39 )
101	114372 /2019	16.12.2 019	WP (C) - 24848 /2019	P.C. DAS	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 39 )
102	114373 /2019	16.12.2 019	WP (C) - 22888 /2019	MR.SUBAS CHANDRA DAS	C.O.	COURT NO. 9	Order Dtd. 2019- 12-12			(S ea t No - 39 )

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1 0 3	114374 /2019	16.12.2 019	WP (C) - 24934 /2019	A.K. PARIDA	C.O.	COURT NO. 9	Order Dtd. 2019- 12-12			(S ea t No - 39 )
1 0 4	114375 /2019	16.12.2 019	WP (C) - 25227 /2019	P.K. DAS	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 39 )
1 0 5	114376 /2019	16.12.2 019	WP (C) - 24935 /2019	A.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 39 )
1 0 6	114377 /2019	16.12.2 019	WP (C) - 24936 /2019	A.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 39 )
1 0 7	114378 /2019	16.12.2 019	CONTC - 2252/ 2019	H.K. PANDA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 39 )
1 0 8	114379 /2019	16.12.2 019	ABLAP L- 10080 /2019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 39 )
1 0 9	114380 /2019	16.12.2 019	WP (C) - 24939 /2019	A.K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 39 )
1	114381	16.12.2	ABLAP	HAREKRUSH	C.O.	COURT	Order Dtd. 2019-			(S

10	/2019	019	L-10021/2019	NA DASH		NO. 1	12-12			eat No - 39)
111	114382/2019	16.12.2019	WP(C) - 24859/2019	K.N. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-12-11		WRIT BRANC H-6	(Seat No - 26)
112	114383/2019	16.12.2019	WP(C) - 24938/2019	A.K. PARIDA	C.O.	COURT NO. 9	Order Dtd. 2019-12-12			(Seat No - 26)
113	114384/2019	16.12.2019	BLAPL - 10091/2019	S. K. SINGH	C.O.	COURT NO. 7	Order Dtd. 2019-12-13			(Seat No - 26)
114	114385/2019	16.12.2019	BLAPL - 10105/2019	GANESH SAHOO	C.O.	COURT NO. 7	Order Dtd. 2019-12-13			(Seat No - 26)
115	114386/2019	16.12.2019	WP(C) - 15862/2013	P.K. JENA	C.O.	COURT NO. 22	Order Dtd. 2019-12-12		WRIT BRANC H-8	(Seat No - 42)
116	114387/2019	16.12.2019	WP(C) - 15950/2019	J. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-12-11			(Seat No - 42)
117	114388/2019	16.12.2019	BLAPL - 10114/2019	M. N. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2019-12-13			(Seat No -

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1 1 8	114389 /2019	16.12.2 019	WP (C) - 24835 /2019	P.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 42 )
1 1 9	114390 /2019	16.12.2 019	WP (C) - 25315 /2019	S.B. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 42 )
1 2 0	114391 /2019	16.12.2 019	ABLAP L- 9939/ 2019	MR. AMLAN SHAKTI PAUL	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 42 )
1 2 1	114392 /2019	16.12.2 019	WP (C) - 24933 /2019	A.K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 42 )
1 2 2	114393 /2019	16.12.2 019	WP (C) - 25317 /2019	S.B. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 42 )
1 2 3	114394 /2019	16.12.2 019	ABLAP L- 9946/ 2019	RAMAKANT PANDA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 42 )
1 2 4	114395 /2019	16.12.2 019	WP (C) - 25318 /2019	S. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 42 )
1 2	114396 /2019	16.12.2 019	ABLAP L-	BIKRAM KESHARI	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea



5			9911/ 2019	BAL						t No - 42 )
1 2 6	114397 /2019	16.12.2 019	WP (C) - 25316 /2019	S.B. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 42 )
1 2 7	114398 /2019	16.12.2 019	WP (C) - 20316 /2019	S.K. BISWAL	C.O.	COURT NO. 9	Order Dtd. 2019- 12-12	WRIT BRANC H-2		(S ea t No - 8)
1 2 8	114399 /2019	16.12.2 019	BLAPL - 10072 /2019	R. DAS	C.O.	COURT NO. 7	Order Dtd. 2019- 12-12			(S ea t No - 8)
1 2 9	114400 /2019	16.12.2 019	WP (C) - 25312 /2019	S.B. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2019- 12-12			(S ea t No - 8)
1 3 0	114401 /2019	16.12.2 019	WP (C) - 24901 /2019	MANAS PATI	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 8)
1 3 1	114402 /2019	16.12.2 019	BLAPL - 9235/ 2019	S. DORA	C.O.	COURT NO. 23	Order Dtd. 2019- 12-12			(S ea t No - 8)
1 3 2	114403 /2019	16.12.2 019	WP (C) - 27464 /2013	M/S.NIRAN JAN SINGH	C.O.	COURT NO. 23	Order Dtd. 2019- 12-11			(S ea t No - 8)
1 3 3	114404 /2019	16.12.2 019	WP (C) - 24727 /2019	M/S. PRAMO DA KU.DASH	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - -

										8)
1 3 4	114405 /2019	16.12.2 019	WP (C) - 25027 /2019	J. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 8)
1 3 5	114406 /2019	16.12.2 019	ABLAP L- 2859/ 2019	P. N. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 8)
1 3 6	114407 /2019	16.12.2 019	WP (C) - 22923 /2019	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-10		WRIT BRANC H-8	(S ea t No - 42 )
1 3 7	114408 /2019	16.12.2 019	WP (C) - 25196 /2019	S.R. PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-12			(S ea t No - 42 )
1 3 8	114409 /2019	16.12.2 019	ABLAP L- 2805/ 2019	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 42 )
1 3 9	114410 /2019	16.12.2 019	CRLA- 12/20 18	J.P. KAR	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12		CRIMI NAL APPEA L	(S ea t No - 5)
1 4 0	114411 /2019	16.12.2 019	ABLAP L- 2042/ 2019	S.K.BHANJ ADEO	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 5)
1 4 1	114412 /2019	16.12.2 019	ABLAP L- 2918/ 2019	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 5)
1	114413	16.12.2	WP (C)	K.C.	C.O.	COURT	Order Dtd. 2019-			(S

4 2	/2019	019	- 25057 /2019	PANDA		NO. 2 OLD	12-12			ea t No - 5)
1 4 3	114414 /2019	16.12.2 019	WP (C) - 19709 /2019	M.R.BEHER A	C.O.	COURT NO. 3	Order Dtd. 2019- 12-12			(S ea t No - 5)
1 4 4	114415 /2019	16.12.2 019	ABLAP L- 2923/ 2019	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 5)
1 4 5	114416 /2019	16.12.2 019	WP (C) - 24500 /2019	H.K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-12			(S ea t No - 5)
1 4 6	114417 /2019	16.12.2 019	WP (C) - 24385 /2019	J.D.MUDUL I	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-12			(S ea t No - 5)
1 4 7	114418 /2019	16.12.2 019	ABLAP L- 2017/ 2019	M. R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12		CRIMI NAL MISC- 1	(S ea t No - 7)
1 4 8	114419 /2019	16.12.2 019	WP (C) - 19995 /2012	B. ROUT	C.O.	COURT NO. 5	Order Dtd. 2019- 12-12			(S ea t No - 7)
1 4 9	114420 /2019	16.12.2 019	WP (C) - 13136 /2018	S.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12		WRIT BRANC H-4	(S ea t No - 27 )
1 5 0	114421 /2019	16.12.2 019	WP (C) - 25022 /2019	B. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-12			(S ea t No - )

										27 )
151	114422 /2019	16.12.2019	CRLMA - 375/2019	MADAN DAS	C.O.	COURT NO. 7	Order Dtd. 2019-12-12			(Seat No - 27 )
152	114423 /2019	16.12.2019	CRLMA - 376/2019	MADAN DAS	C.O.	COURT NO. 7	Order Dtd. 2019-12-12			(Seat No - 27 )
153	114424 /2019	16.12.2019	WP (C) - 24414 /2019	A.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-12			(Seat No - 27 )
154	114425 /2019	16.12.2019	WP (C) - 24380 /2019	MANAS PATI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13			(Seat No - 27 )
155	114426 /2019	16.12.2019	WP (C) - 10318 /2019	P. PANDA ADV.	GENERAL		Order Dtd. 2019-12-17 Misc. case,	WRIT BRANCH-2		(Seat No - 34 )
156	114427 /2019	16.12.2019	WP (C) - 24384 /2019	J.D.MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-12			(Seat No - 34 )
157	114428 /2019	16.12.2019	CRLRE V- 819/2019	S. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2019-12-13			(Seat No - 34 )
158	114429 /2019	16.12.2019	ABLAP L-	M. R. ROUSTRAY	C.O.	COURT NO. 1	Order Dtd. 2019-12-12	CRIMINAL		(Seat

8			2019/ 2019						MISC- 1	t No - 7)
1 5 9	114430 /2019	16.12.2 019	WP (C) - 24931 /2019	A.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 7)
1 6 0	114431 /2019	16.12.2 019	CRLA- 908/2 019	J. KAMILA	C.O.	COURT NO. 2	Order Dtd. 2019- 12-12			(S ea t No - 7)
1 6 1	114432 /2019	16.12.2 019	WP (C) - 23089 /2019	H.K. PATRA	C.O.	COURT NO. 9	Order Dtd. 2019- 12-12			(S ea t No - 7)
1 6 2	114433 /2019	16.12.2 019	CRLA- 759/2 019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2019- 12-11			(S ea t No - 7)
1 6 3	114434 /2019	16.12.2 019	WP (C) - 23089 /2019	R.K. SAHU	C.O.	COURT NO. 9	Order Dtd. 2019- 12-12			(S ea t No - 7)
1 6 4	114435 /2019	16.12.2 019	TRPCR L- 90/20 19	S.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-12			(S ea t No - 7)
1 6 5	114436 /2019	16.12.2 019	CRLA- 625/2 019	A. K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2019- 12-12			(S ea t No - 7)
1 6 6	114437 /2019	16.12.2 019	BLAPL - 9864/ 2019	S. DAS	GENE RAL		Order Dtd. 2019- 12-05			(S ea t No - 7)
1	114438	16.12.2	WP (C)	H.K.	C.O.	COURT	Order Dtd. 2019-			(S

67	/2019	019	- 23091 /2019	PATRA		NO. 9	12-12			ea t No - 7)
168	114439 /2019	16.12.2 019	ABLAP L- 15971 /2019	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-12			(S ea t No - 7)
169	114440 /2019	16.12.2 019	CRLA- 323/2 019	BIJAY KUMAR DALEI	C.O.	COURT NO. 9 OLD	Order Dtd. 2019- 12-12			(S ea t No - 7)
170	114441 /2019	16.12.2 019	CRLA- 515/2 019	H. K. PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2019- 12-12			(S ea t No - 7)
171	114442 /2019	16.12.2 019	BLAPL - 8486/ 2019	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-12			(S ea t No - 7)
172	114443 /2019	16.12.2 019	TRP (C ) - 302/2 019	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-12			(S ea t No - 7)
173	114444 /2019	16.12.2 019	TRP (C ) - 386/2 019	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-12			(S ea t No - 7)
174	114445 /2019	16.12.2 019	TRP (C ) - 302/2 019	J.D. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-12			(S ea t No - 7)
175	114446 /2019	16.12.2 019	TRP (C ) - 414/2 019	B. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-12			(S ea t No - 7)

176	114447/2019	16.12.2019	WP (C) - 1688/2017	P.K. MISHRA	C.O.	COURT NO. 9	Order Dtd. 2019-12-12			(Seat No - 7)
177	114448/2019	16.12.2019	WP (C) - 24471/2019	K. MANDAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-12			(Seat No - 7)
178	114449/2019	16.12.2019	WP (C) - 1688/2017	S. DASH	C.O.	COURT NO. 9	Order Dtd. 2019-12-12			(Seat No - 7)
179	114450/2019	16.12.2019	WP (C) - 24471/2019	CHHABI RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-12			(Seat No - 7)
180	114451/2019	16.12.2019	WP (C) - 22515/2019	S.C. SUNDARA	C.O.	COURT NO. 9	Order Dtd. 2019-12-12			(Seat No - 7)
181	114452/2019	16.12.2019	WP (C) - 6737/2018	B.R. SENAPATI	C.O.	DR (J)	Order Dtd. 2019-12-12			(Seat No - 7)
182	114453/2019	16.12.2019	TRP (C) - 181/2016	K.C. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-12			(Seat No - 7)
183	114454/2019	16.12.2019	WP (C) - 25322/2019	S.B. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-12			(Seat No - 7)
184	114455/2019	16.12.2019	WP (C) - 25311/2019	S.B. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-12			(Seat No - 7)

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185	114456/2019	16.12.2019	WP (C) - 25320/2019	S.B. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-12			(Seat No - 7)
186	114457/2019	16.12.2019	WP (C) - 24415/2019	A.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-12			(Seat No - 7)
187	114458/2019	16.12.2019	WP (C) - 23917/2019	P.K.PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-05		WRIT BRANCH-4	(Seat No - 19)
188	114459/2019	16.12.2019	WP (C) - 23795/2019	R.M.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2019-12-12			(Seat No - 19)
189	114460/2019	16.12.2019	WP (C) - 10974/2005	G. SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-12		WRIT BRANCH-5	(Seat No - 23)
190	114461/2019	16.12.2019	WP (C) - 24795/2019	S.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-12			(Seat No - 23)
191	114462/2019	16.12.2019	TRP (C) - 181/2016	S.S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-12			(Seat No - 23)
192	114463/2019	16.12.2019	WP (C) - 24595/2019	P.K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2019-12-12			(Seat No - )



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1 9 3	114464 /2019	16.12.2 019	TRP (C ) - 307/2 017	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-12			(S ea t No - 23 )
1 9 4	114465 /2019	16.12.2 019	WP (C) - 24812 /2019	P.K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 23 )
1 9 5	114466 /2019	16.12.2 019	TRP (C ) - 307/2 017	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-12			(S ea t No - 23 )
1 9 6	114467 /2019	16.12.2 019	WP (C) - 24786 /2019	S.K. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 23 )
1 9 7	114468 /2019	16.12.2 019	WP (C) - 23311 /2019	S. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13		WRIT BRANC H-6	(S ea t No - 24 )
1 9 8	114469 /2019	16.12.2 019	WP (C) - 18368 /2019	S.K. SINGH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-11			(S ea t No - 24 )
1 9 9	114470 /2019	16.12.2 019	BLAPL - 8458/ 2019	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-12			(S ea t No - 24 )
2 0	114471 /2019	16.12.2 019	WP (C) -	D.K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2019- 12-13			(S ea

0			2688/ 2016			OLD				t No - 24 )
2 0 1	114472 /2019	16.12.2 019	WP (C) - 15355 /2019	C. RANA	C.O.	COURT NO. 3	Order Dtd. 2019- 12-13			(S ea t No - 24 )
2 0 2	114473 /2019	16.12.2 019	WP (C) - 2688/ 2016	L.D. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 24 )
2 0 3	114474 /2019	16.12.2 019	WP (C) - 32419 /2011	S.P. BARIK	C.O.	COURT NO. 16	Order Dtd. 2019- 12-05			(S ea t No - 24 )
2 0 4	114475 /2019	16.12.2 019	CMAPL - 727/2 019	M.D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 24 )
2 0 5	114476 /2019	16.12.2 019	WP (C) - 24578 /2019	P.K. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2019- 12-13			(S ea t No - 24 )
2 0 6	114477 /2019	16.12.2 019	CMAPL - 600/2 016	P.K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2019- 12-13			(S ea t No - 24 )
2 0 7	114478 /2019	16.12.2 019	WP (C) - 25573 /2019	A. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2019- 12-13			(S ea t No - 24 )

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208	114479/2019	16.12.2019	COPET - 37/2011	K.C. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-13			(Seat No - 24)
209	114480/2019	16.12.2019	CONTC - 1197/2019	S.K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019-12-12			(Seat No - 24)
210	114481/2019	16.12.2019	CONTC - 1195/2019	S.K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019-12-12			(Seat No - 24)
211	114482/2019	16.12.2019	MATA-108/2013	M.R. ROUTRAY	GENERAL		AppealmemoEntire Order,	FIRST APPEAL		(Seat No - 1)
212	114483/2019	16.12.2019	CMAPL - 606/2019	M.R. ROUTRAY	GENERAL		AppealmemoEntire Order,			(Seat No - 1)
213	114484/2019	16.12.2019	WA-607/2019	B. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019-12-12			(Seat No - 1)
214	114485/2019	16.12.2019	CONTC - 1293/2019	S.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-12			(Seat No - 1)
215	114486/2019	16.12.2019	CONTC - 1292/2019	S.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-12			(Seat No - 1)
2	114487	16.12.2019	WP (C)	P. K. DAS	GENERAL		Order Dtd. 2019-			(S

16	/2019	019	- 24195 /2019		RAL		12-11			eat No - 1)
217	114488 /2019	16.12.2 019	WP (C) - 18643 /2017	M. MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-13			(S ea t No - 1)
218	114489 /2019	16.12.2 019	WP (C) - 8245/ 2016	C. R. NAYAK	GENE RAL		Order Dtd. 2016- 05-12		WRIT BRANC H-11	(S ea t No - 63 )
219	114490 /2019	16.12.2 019	CONTC - 1294/ 2019	S.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-12			(S ea t No - 63 )
220	114491 /2019	16.12.2 019	CONTC - 1194/ 2019	S.K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019- 12-12			(S ea t No - 63 )
221	114492 /2019	16.12.2 019	WP (C) - 24046 /2019	D. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019- 12-12			(S ea t No - 63 )
222	114493 /2019	16.12.2 019	WP (C) - 17691 /2015	S.K. RATH	C.O.	COURT NO. 9	Order Dtd. 2019- 12-11		WRIT BRANC H-6	(S ea t No - 26 )
223	114494 /2019	16.12.2 019	WP (C) - 25253 /2019	A. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019- 12-12			(S ea t No - 26 )

2 2 4	114495 /2019	16.12.2 019	WP (C) - 25254 /2019	A. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019- 12-12			(S ea t No - 26 )
2 2 5	114496 /2019	16.12.2 019	WP (C) - 25256 /2019	A. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019- 12-12			(S ea t No - 26 )
2 2 6	114497 /2019	16.12.2 019	WP (C) - 25259 /2019	A. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019- 12-12			(S ea t No - 26 )
2 2 7	114498 /2019	16.12.2 019	WP (C) - 25261 /2019	A. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019- 12-12			(S ea t No - 26 )
2 2 8	114499 /2019	16.12.2 019	CRLA- 195/2 019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 26 )
2 2 9	114500 /2019	16.12.2 019	WP (C) - 24455 /2019	N.K. ROUT	C.O.	COURT NO. 3	Order Dtd. 2019- 12-12			(S ea t No - 26 )
2 3 0	114501 /2019	16.12.2 019	CRLA- 195/2 019	K.C. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 26 )
2 3 1	114502 /2019	16.12.2 019	WP (C) - 25248 /2019	A. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2019- 12-12			(S ea t No )

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2 3 2	114503 /2019	16.12.2 019	CRLA- 470/2 019	P.K. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 26 )
2 3 3	114504 /2019	16.12.2 019	CRP- 53/20 04	A. DAS	GENE RAL		Order Dtd. 2015- 11-16		CIVIL REVIS ION	(S ea t No - 1)
2 3 4	114505 /2019	16.12.2 019	WP(C) - 25250 /2019	A. MOHANTY	C.O.		Order Dtd. 2019- 12-12			(S ea t No - 1)
2 3 5	114506 /2019	16.12.2 019	CRLA- 470/2 019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 1)
2 3 6	114507 /2019	16.12.2 019	CONTC - 1196/ 2019	S.K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019- 12-12			(S ea t No - 1)
2 3 7	114508 /2019	16.12.2 019	CRLA- 670/2 019	H.K. PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2019- 12-12			(S ea t No - 1)
2 3 8	114509 /2019	16.12.2 019	CRLA- 670/2 019	B. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2019- 12-12			(S ea t No - 1)
2 3 9	114510 /2019	16.12.2 019	ABLAP L- 2874/ 2019	S. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 1)
2	114511	16.12.2	CRLA-	H.K.	C.O.	COURT	Order Dtd. 2019-			(S

40	/2019	019	672/2019	PATRA		NO. 9 OLD	12-12			eat No - 1)
241	114512/2019	16.12.2019	ABLAP L-4018/2019	J. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 1)
242	114513/2019	16.12.2019	CRLA-672/2019	B. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-12			(Seat No - 1)
243	114514/2019	16.12.2019	ABLAP L-3076/2019	C.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 1)
244	114515/2019	16.12.2019	ABLAP L-3070/2019	R.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 1)
245	114516/2019	16.12.2019	CRLA-342/2016	B.P. TANGA	C.O.	COURT NO. 1	Order Dtd. 2019-12-12		CRIMINAL APPEAL	(Seat No - 4)
246	114517/2019	16.12.2019	OJC-1036/1992	M. R. SAHOO	GENERAL		Order Dtd. 1996-02-07			(Seat No - 4)
247	114518/2019	16.12.2019	BLAPL - 6136/2019	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(Seat No - 4)
248	114519/2019	16.12.2019	FAO-882/2019	B.R. SENAPATI	C.O.	COURT NO. 8	Order Dtd. 2019-12-13			(Seat No - 4)

249	114520/2019	16.12.2019	FAO-412/2016	B. BARIK	C.O.	COURT NO. 8	Order Dtd. 2019-12-10			(Seat No - 4)
250	114521/2019	16.12.2019	FAO-412/2016	P.K. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2019-12-11			(Seat No - 4)
251	114522/2019	16.12.2019	WP(C) - 3856/2019	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11	WRIT BRANCH (DIVISION BENCH)		(Seat No - 111)
252	114523/2019	16.12.2019	ABLAP L-7398/2019	S. K. PADHI	GENERAL		Order Dtd. 2019-08-06			(Seat No - 111)
253	114524/2019	16.12.2019	WP(C) - 25088/2019	S.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Seat No - 111)
254	114525/2019	16.12.2019	WP(C) - 22521/2017	D. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2019-12-10			(Seat No - 111)
255	114526/2019	16.12.2019	FAO-696/2014	K.C. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2019-12-12			(Seat No - 111)
256	114527/2019	16.12.2019	ABLAP L-4516/2019	B. SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-10			(Seat No - 111)



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257	114528/2019	16.12.2019	ABLAP L-4843/2019	H.K.DASH	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 111)
258	114529/2019	16.12.2019	ABLAP L-3054/2019	J. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 111)
259	114530/2019	16.12.2019	ABLAP L-16530/2019	R. DAS	GENERAL		Order Dtd. 2019-11-25			(Seat No - 111)
260	114531/2019	16.12.2019	ABLAP L-3053/2019	M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 111)
261	114532/2019	16.12.2019	ABLAP L-3052/2019	J. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 111)
262	114533/2019	16.12.2019	OJC-1752/2002	A. MOHANTY	GENERAL		Order Dtd. 2009-03-02		WRIT BRANC H-7	(Seat No - 10)
263	114534/2019	16.12.2019	ABLAP L-2935/2019	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 10)
264	114535/2019	16.12.2019	ABLAP L-2935/	C. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat

			2019							No - 10)
265	114536/2019	16.12.2019	ABLAP L-7722/2019	A.K. SARANGI	C.O.	COURT NO. 2	Order Dtd. 2019-12-13			(Seat No - 10)
266	114537/2019	16.12.2019	WP (C) - 7667/2015	M.N. MOHANTY	C.O.	COURT NO. 26	Order Dtd. 2019-12-04			(Seat No - 10)
267	114538/2019	16.12.2019	WP (C) - 7667/2015	P.N. NAYAK	C.O.	COURT NO. 26	Order Dtd. 2019-12-04			(Seat No - 10)
268	114539/2019	16.12.2019	WP (C) - 7605/2019	TAPAN KU NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11		WRIT BRANCH (DIVISION BENCH)	(Seat No - 116)
269	114540/2019	16.12.2019	ITA-166/2018	S.R. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Seat No - 116)
270	114541/2019	16.12.2019	WP (C) - 8668/2015	P.N. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-13		WRIT BRANCH H-2	(Seat No - 9)
271	114542/2019	16.12.2019	WP (C) - 5348/2018	P.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-10			(Seat No - 9)
277	114543/2019	16.12.2019	ITA-99/20	B.K. DAS	C.O.	COURT NO.	Order Dtd. 2019-12-11			(Seat

2			09			22				t No - 9)
2 7 3	114544 /2019	16.12.2 019	ITA- 67/20 17	TAPAN KU NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-11		CIVIL REVIS ION	(S ea t No - 1)
2 7 4	114545 /2019	16.12.2 019	CONTC - 2207/ 2019	P.K. JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-11			(S ea t No - 1)
2 7 5	114546 /2019	16.12.2 019	ITA- 65/20 17	TAPAN KU NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-11		CIVIL REVIS ION	(S ea t No - 1)
2 7 6	114547 /2019	16.12.2 019	WP (C) - 19347 /2018	B.K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-10			(S ea t No - 1)
2 7 7	114548 /2019	16.12.2 019	WP (C) - 19347 /2018	P.K. DASH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-10			(S ea t No - 1)
2 7 8	114549 /2019	16.12.2 019	CONTC - 1724/ 2019	TAPAN SWAIN	C.O.	COURT NO. 3	Order Dtd. 2019- 12-11			(S ea t No - 1)
2 7 9	114550 /2019	16.12.2 019	WP (C) - 25093 /2019	J.P. KAR	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-11			(S ea t No - 1)
2 8 0	114551 /2019	16.12.2 019	CRLA- 301/2 017	SACHINDRA KANHAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2019- 12-12		CRIMI NAL APPEA L	(S ea t No - 2)
2	114552	16.12.2	BLAPL	DILLIP	C.O.	COURT	Order Dtd. 2019-		CRIMI	(S

8 1	/2019	019	- 7170/ 2019	SAMAL		NO. 1	12-13		NAL MISC- 3	ea t No - 18 )
2 8 2	114553 /2019	16.12.2 019	BLAPL - 7160/ 2019	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2019- 12-13		CRIMI NAL MISC- 3	(S ea t No - 18 )
2 8 3	114554 /2019	16.12.2 019	CRLA- 902/2 019	S. DAS	C.O.	COURT NO. 2	Order Dtd. 2019- 12-12			(S ea t No - 18 )
2 8 4	114555 /2019	16.12.2 019	ABLAP L- 3059/ 2019	B.P. TANGA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 18 )
2 8 5	114556 /2019	16.12.2 019	ABLAP L- 13070 /2019	B. SINGH	C.O.	COURT NO. 2	Order Dtd. 2019- 12-12			(S ea t No - 18 )
2 8 6	114557 /2019	16.12.2 019	CRLA- 879/2 019	R.K. ROUT	C.O.	COURT NO. 2	Order Dtd. 2019- 12-12			(S ea t No - 18 )
2 8 7	114558 /2019	16.12.2 019	CMP- 1346/ 2019	D. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 18 )
2 8 8	114559 /2019	16.12.2 019	WP (C) - 11811 /2003	R. DAS	C.O.	COURT NO. 22	Order Dtd. 2019- 12-11			(S ea t No - 18 )

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2 8 9	114560 /2019	16.12.2 019	CMP- 1348/ 2019	AMRESH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 18 )
2 9 0	114561 /2019	16.12.2 019	WP (C) - 24955 /2019	P.K. JENA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 18 )
2 9 1	114562 /2019	16.12.2 019	WP (C) - 21325 /2018	B.K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-10			(S ea t No - 18 )
2 9 2	114563 /2019	16.12.2 019	WP (C) - 21325 /2018	P.K. DASH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-10			(S ea t No - 18 )
2 9 3	114564 /2019	16.12.2 019	WP (C) - 24956 /2019	P.K. JENA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 18 )
2 9 4	114565 /2019	16.12.2 019	WP (C) - 24305 /2019	P.K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 18 )
2 9 5	114566 /2019	16.12.2 019	WP (C) - 24561 /2019	SAMNATH BARDHAN	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 18 )
2 9	114567 /2019	16.12.2 019	ABLAP L-	P.N. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2019- 12-13			(S ea

6			16751 /2019			OLD				t No - 18 )
2 9 7	114568 /2019	16.12.2 019	ABLAP L- 16762 /2019	A.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-12			(S ea t No - 18 )
2 9 8	114569 /2019	16.12.2 019	BLAPL - 4202/ 2019	R.K. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2019- 12-12			(S ea t No - 18 )
2 9 9	114570 /2019	16.12.2 019	TRP (C )- 410/2 019	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-12			(S ea t No - 18 )
3 0 0	114571 /2019	16.12.2 019	WP (C) - 22519 /2019	N. PANDA	C.O.	COURT NO. 9	Order Dtd. 2019- 12-12			(S ea t No - 18 )
3 0 1	114572 /2019	16.12.2 019	WP (C) - 22119 /2019	N. MOHARANA	C.O.	COURT NO. 9	Order Dtd. 2019- 12-12			(S ea t No - 18 )
3 0 2	114573 /2019	16.12.2 019	WP (C) - 16427 /2019	M.K. MOHAPTRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-11			(S ea t No - 18 )
3 0 3	114574 /2019	16.12.2 019	RPFAM - 291/2 019	S.K. SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2019- 12-12			(S ea t No - 18 )

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3 0 4	114575 /2019	16.12.2 019	RPFAM - 194/2 019	M. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2019- 12-12			(S ea t No - 18 )
3 0 5	114576 /2019	16.12.2 019	RPFAM - 118/2 018	J.P. KAR	C.O.	COURT NO. 10	Order Dtd. 2019- 12-12			(S ea t No - 18 )
3 0 6	114577 /2019	16.12.2 019	TRP (C ) - 352/2 019	KSHIROD KUMAR PAHIL	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-13			(S ea t No - 18 )
3 0 7	114578 /2019	16.12.2 019	RPFAM - 118/2 018	GAGAN ROUT	C.O.	COURT NO. 10	Order Dtd. 2019- 12-12			(S ea t No - 18 )
3 0 8	114579 /2019	16.12.2 019	TRP (C ) - 345/2 019	N. RAO	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-13			(S ea t No - 18 )
3 0 9	114580 /2019	16.12.2 019	WP (C) - 24731 /2019	P.K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 18 )
3 1 0	114581 /2019	16.12.2 019	WP (C) - 24801 /2019	B.K. PATI	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 18 )
3 1 1	114582 /2019	16.12.2 019	TRP (C ) - 56/20	A. K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019- 12-13			(S ea t

			19						No - 18 )
3 1 2	114583 /2019	16.12.2 019	BLAPL - 8069/ 2019	M.N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019- 12-13		(S ea t No - 18 )
3 1 3	114584 /2019	16.12.2 019	TRP (C ) - 56/20 19	JANMEJAY PARIDA	C.O.	COURT NO. 9	Order Dtd. 2019- 12-13		(S ea t No - 18 )
3 1 4	114585 /2019	16.12.2 019	BLAPL - 5336/ 2017	R.P. BHAGAT	C.O.	COURT NO. 9 OLD	Order Dtd. 2019- 12-13		(S ea t No - 18 )
3 1 5	114586 /2019	16.12.2 019	TRP (C ) - 395/2 019	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-12		(S ea t No - 18 )
3 1 6	114587 /2019	16.12.2 019	ABLAP L- 16740 /2019	B. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-13		(S ea t No - 18 )
3 1 7	114588 /2019	16.12.2 019	WP (C) - 25571 /2019	AMRESH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-13		(S ea t No - 18 )
3 1 8	114589 /2019	16.12.2 019	WP (C) - 25572 /2019	AMRESH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-13		(S ea t No - 18 )



3 1 9	114590 /2019	16.12.2 019	TRP (C) )- 213/2 019	SANJIT KUMAR DAS	C.O.	COURT NO. 9	Order Dtd. 2019- 12-13		(S ea t No - 18 )
3 2 0	114591 /2019	16.12.2 019	TRP (C) )- 213/2 019	DILLIP SAMAL	C.O.	COURT NO. 9	Order Dtd. 2019- 12-13		(S ea t No - 18 )
3 2 1	114592 /2019	16.12.2 019	TRP (C) )- 249/2 018	J. MANTRI	C.O.	COURT NO. 17	Order Dtd. 2019- 12-13		(S ea t No - 18 )
3 2 2	114593 /2019	16.12.2 019	TRP (C) )- 249/2 018	K. C. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2019- 12-13		(S ea t No - 18 )
3 2 3	114594 /2019	16.12.2 019	WP (C) - 25568 /2019	AMRESH MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2019- 12-13		(S ea t No - 18 )
3 2 4	114595 /2019	16.12.2 019	TRP (C) )- 235/2 019	K. N. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019- 12-13		(S ea t No - 18 )
3 2 5	114596 /2019	16.12.2 019	WP (C) - 25569 /2019	AMRESH MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019- 12-13		(S ea t No - 18 )
3 2 6	114597 /2019	16.12.2 019	TRP (C) )- 235/2 019	M/S. PARTHA SARATHI DAS	C.O.	COURT NO. 9	Order Dtd. 2019- 12-13		(S ea t No )

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3 2 7	114598 /2019	16.12.2 019	TRP (C ) - 378/2 019	T.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-13			(S ea t No - 18 )
3 2 8	114599 /2019	16.12.2 019	OTAPL - 7/201 2	B. K. PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-11			(S ea t No - 18 )
3 2 9	114600 /2019	16.12.2 019	WP (C) - 7816/ 2018	P. N. NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-10			(S ea t No - 18 )
3 3 0	114601 /2019	16.12.2 019	BLAPL - 10096 /2019	B. DAS	C.O.	COURT NO. 7	Order Dtd. 2019- 12-13			(S ea t No - 18 )
3 3 1	114602 /2019	16.12.2 019	WP (C) - 10528 /2005	M.K. MOHANTY	C.O.	IN CHAMB ERS	Order Dtd. 2019- 12-10			(S ea t No - 18 )
3 3 2	114603 /2019	16.12.2 019	OTAPL - 4/201 2	B. K. PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-11			(S ea t No - 18 )
3 3 3	114604 /2019	16.12.2 019	OTAPL - 4/201 2	N. K. ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-11			(S ea t No - 18 )
3	114605	16.12.2	WP (C)	S.B.	C.O.	IN	Order Dtd. 2019-			(S

34	/2019	019	- 11014 /2006	UDGATA		CHAMBERS	12-10			eat No - 18 )
335	114606 /2019	16.12.2 019	WP (C) - 10481 /2016	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-11			(S eat No - 18 )
336	114607 /2019	16.12.2 019	ITA- 71/20 17	S.R. MALLICK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-10			(S eat No - 18 )
337	114608 /2019	16.12.2 019	WP (C) - 10481 /2016	N. K. ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-11			(S eat No - 18 )
338	114609 /2019	16.12.2 019	ITA- 71/20 17	S.R. MALLICK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-10			(S eat No - 18 )
339	114610 /2019	16.12.2 019	TRP (C) )- 389/2 019	P. N. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-12			(S eat No - 18 )
340	114611 /2019	16.12.2 019	WP (C) - 14263 /2018	S.K. SAHU	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13		WRIT BRANC H-9	(S eat No - 59 )
341	114612 /2019	16.12.2 019	TRP (C) )- 30/20 18	M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-12		M.J.C .	(S eat No - )

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3 4 2	114613 /2019	16.12.2 019	WP (C) - 17271 /2015	I. PANDA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-11			(S ea t No - 6)
3 4 3	114614 /2019	16.12.2 019	TRP (C) )- 30/20 18	MAHESWAR JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-12		M.J.C .	(S ea t No - 6)
3 4 4	114615 /2019	16.12.2 019	WP (C) - 22502 /2015	P.N. NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-04			(S ea t No - 6)
3 4 5	114616 /2019	16.12.2 019	TRP (C) )- 130/2 019	P. S. DAS	C.O.	COURT NO. 9	Order Dtd. 2019- 12-13			(S ea t No - 6)
3 4 6	114617 /2019	16.12.2 019	TRP (C) )- 130/2 019	M/S.N.C.R OUT	C.O.	COURT NO. 9	Order Dtd. 2019- 12-13			(S ea t No - 6)
3 4 7	114618 /2019	16.12.2 019	CRLRE V- 528/2 018	AMRESH MOHANTY	C.O.	DR (J)	Order Dtd. 2019- 12-11		CRIMI NAL REVIS ION	(S ea t No - 4)
3 4 8	114619 /2019	16.12.2 019	WA- 4/201 6	P.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-11			(S ea t No - 4)
3 4 9	114620 /2019	16.12.2 019	WA- 4/201 6	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019- 12-11			(S ea t No - 4)
3 5 0	114621 /2019	16.12.2 019	CRLRE V- 529/2 018	AMRESH MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2019- 12-11		CRIMI NAL REVIS ION	(S ea t No

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3 5 1	114622 /2019	16.12.2 019	CONTC - 1198/ 2019	S.K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019- 12-12			(S ea t No - 4)
3 5 2	114623 /2019	16.12.2 019	CRLMC - 2356/ 2018	D. K. NAIK	C.O.	DR (J)	Order Dtd. 2019- 12-02	CRMIN AL MISC- 2		(S ea t No - 10 )
3 5 3	114624 /2019	16.12.2 019	WP (C) - 25575 /2019	A. MOHANTY	C.O.	DR (J)	Order Dtd. 2019- 12-13			(S ea t No - 10 )
3 5 4	114625 /2019	16.12.2 019	WP (C) - 16989 /2019	N. RAO	GENE RAL		Order Dtd. 2019- 10-30			(S ea t No - 10 )
3 5 5	114626 /2019	16.12.2 019	WP (C) - 22101 /2019	H.K. PATRA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 10 )
3 5 6	114627 /2019	16.12.2 019	WP (C) - 12228 /2019	S.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 10 )
3 5 7	114628 /2019	16.12.2 019	WP (C) - 10190 /2019	D.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13	WRIT BRANC H-6		(S ea t No - 36 )
3 5 8	114629 /2019	16.12.2 019	WP (C) - 20438	NARENDRA KUMAR NAYAK	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t

			/2015							No - 36 )
359	114630/2019	16.12.2019	WP (C) - 24944/2019	A. K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2019-12-12			(Seat No - 36 )
360	114631/2019	16.12.2019	WP (C) - 4324/2017	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(Seat No - 36 )
361	114632/2019	16.12.2019	WP (C) - 25201/2019	M/S.SUSHANTA KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-12			(Seat No - 36 )
362	114633/2019	16.12.2019	WP (C) - 1045/2004	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-12			(Seat No - 36 )
363	114634/2019	16.12.2019	WA- 255/2016	S. B. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(Seat No - 36 )
364	114635/2019	16.12.2019	CRLMP - 391/2019	R. N. DASH	C.O.	COURT NO. 17	Order Dtd. 2019-12-11			(Seat No - 36 )
365	114636/2019	16.12.2019	CRLMA - 392/2019	N. K. SATAPATHY	C.O.	COURT NO. 7	Order Dtd. 2019-12-12			(Seat No - 36 )

3 6 6	114637 /2019	16.12.2 019	WP (C) - 6531/ 2002	B.M. BHUYAN	C.O.	COURT NO. 8	Order Dtd. 2019- 12-12			(S ea t No - 36 )
3 6 7	114638 /2019	16.12.2 019	CMP- 1354/ 2019	J.K.MISHR A 2	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 36 )
3 6 8	114639 /2019	16.12.2 019	CMP- 1314/ 2019	P. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 36 )
3 6 9	114640 /2019	16.12.2 019	CMP- 1350/ 2019	K. S. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 36 )
3 7 0	114641 /2019	16.12.2 019	TRP (C) )- 411/2 019	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-12			(S ea t No - 36 )
3 7 1	114642 /2019	16.12.2 019	CRLRE V- 719/2 019	P. K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2019- 12-11			(S ea t No - 36 )
3 7 2	114643 /2019	16.12.2 019	WP (C) - 1833/ 2008	S.B.MOHAP ATRA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13		WRIT BRANC H-6	(S ea t No - 35 )
3 7 3	114644 /2019	16.12.2 019	CMP- 1369/ 2019	P.K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 35 )

										- 35 )
3 7 4	114645 /2019	16.12.2 019	WP (C) - 24421 /2019	R. K. MOHAPATRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-11			(S ea t No - 35 )
3 7 5	114646 /2019	16.12.2 019	CMP- 1320/ 2019	A. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12	WRIT BRANC H-6		(S ea t No - 35 )
3 7 6	114647 /2019	16.12.2 019	WP (C) - 24421 /2019	P. K. BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-11			(S ea t No - 35 )
3 7 7	114648 /2019	16.12.2 019	CMP- 1321/ 2019	A. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12	WRIT BRANC H-6		(S ea t No - 35 )
3 7 8	114649 /2019	16.12.2 019	WP (C) - 253/2 018	S. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13	WRIT BRANC H-11		(S ea t No - 64 )
3 7 9	114650 /2019	16.12.2 019	WP (C) - 21344 /2018	K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 64 )
3 8 0	114651 /2019	16.12.2 019	WP (C) - 253/2 018	R. K. OJHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13	WRIT BRANC H-11		(S ea t No - 64 )
3	114652	16.12.2	WP (C)	P.	C.O.	COURT	Order Dtd. 2019-			(S



81	/2019	019	- 19802 /2019	SARANGI		NO. 3 OLD	12-13			ea t No - 64 )
382	114653 /2019	16.12.2 019	WP (C) - 22339 /2019	K.N. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 64 )
383	114654 /2019	16.12.2 019	WP (C) - 25725 /2019	M. R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13		WRIT BRANC H-1	(S ea t No - 1)
384	114655 /2019	16.12.2 019	CONTC - 2157/ 2019	K.P. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 1)
385	114656 /2019	16.12.2 019	WP (C) - 25789 /2019	S. K. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13		WRIT BRANC H-1	(S ea t No - 1)
386	114657 /2019	16.12.2 019	CONTC - 2157/ 2019	B. ROUT	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 1)
387	114658 /2019	16.12.2 019	WP (C) - 22445 /2014	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 1)
388	114659 /2019	16.12.2 019	CONTC - 2209/ 2019	B.K.DALEI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-12			(S ea t No - 1)
389	114660 /2019	16.12.2 019	COAPL - 1/200 4	B. K. PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No

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3 9 0	114661 /2019	16.12.2 019	COAPL - 1/200 4	P. K. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 1)
3 9 1	114662 /2019	16.12.2 019	CONTC - 2209/ 2019	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 1)
3 9 2	114663 /2019	16.12.2 019	WP (C) - 24951 /2019	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 1)
3 9 3	114664 /2019	16.12.2 019	WP (C) - 7875/ 2006	S.K. RATH	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 1)
3 9 4	114665 /2019	16.12.2 019	CMP- 1377/ 2019	R. C. ROUT	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 1)
3 9 5	114666 /2019	16.12.2 019	WP (C) - 9968/ 2019	S.K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2019- 12-13		WRIT BRANC H-4	(S ea t No - 37 )
3 9 6	114667 /2019	16.12.2 019	WP (C) - 10236 /2019	P.K. SINGH	C.O.	COURT NO. 17	Order Dtd. 2019- 12-13		WRIT BRANC H-1	(S ea t No - 31 )
3 9 7	114668 /2019	16.12.2 019	WP (C) - 10243 /2019	S.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13		WRIT BRANC H-1	(S ea t No - 31 )

398	114669/2019	16.12.2019	BLAPL - 10111/2019	PARTHA SARATHI DAS	C.O.	COURT NO. 7	Order Dtd. 2019-12-13		(Seat No - 31)
399	114670/2019	16.12.2019	WP (C) - 24847/2019	BASUDEV BARIK	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		(Seat No - 31)
400	114671/2019	16.12.2019	WP (C) - 24963/2019	SANJAY KUMAR BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		(Seat No - 31)
401	114672/2019	16.12.2019	ABLAP L- 16880/2019	B.C. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2019-12-12		(Seat No - 31)
402	114673/2019	16.12.2019	WP (C) - 25366/2019	SARAT DASH	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		(Seat No - 31)
403	114674/2019	16.12.2019	ABLAP L- 15890/2019	R.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-13	CRMINAL MISC-2	(Seat No - 10)
404	114675/2019	16.12.2019	WA- 565/2019	S. K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2019-12-12		(Seat No - 10)
405	114676/2019	16.12.2019	WA- 316/2016	F.C. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2019-12-12		(Seat No - 10)

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4 0 6	114677 /2019	16.12.2 019	WA- 486/2 019	R.K. MOHABHOI	C.O.	COURT NO. 8	Order Dtd. 2019- 12-12			(S ea t No - 10 )
4 0 7	114678 /2019	16.12.2 019	WP (C) - 9460/ 2019	P. N. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019- 12-11			(S ea t No - 10 )
4 0 8	114679 /2019	16.12.2 019	WP (C) - 25097 /2019	P.N. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 10 )
4 0 9	114680 /2019	16.12.2 019	WP (C) - 25084 /2019	U. CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 10 )
4 1 0	114681 /2019	16.12.2 019	WP (C) - 25073 /2019	A.K.BHUYA N	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 10 )
4 1 1	114682 /2019	16.12.2 019	WP (C) - 9460/ 2019	PRADEEP KUMAR RATH	C.O.	COURT NO. 3	Order Dtd. 2019- 12-11			(S ea t No - 10 )
4 1 2	114683 /2019	16.12.2 019	CONTC - 1232/ 2019	M/S.NIRAN JAN MAHARANA	C.O.	COURT NO. 3	Order Dtd. 2019- 12-12			(S ea t No - 10 )
4	114684	16.12.2	WP (C)	D. SAMAL	C.O.	COURT	Order Dtd. 2019-			(S

13	/2019	019	- 25007 /2019			NO. 3 OLD	12-13			ea t No - 10 )
414	114685 /2019	16.12.2 019	WA- 521/2 019	S. K. TRIPATHY	C.O.	COURT NO. 3	Order Dtd. 2019- 12-12			(S ea t No - 10 )
415	114686 /2019	16.12.2 019	WP (C) - 24867 /2019	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 10 )
416	114687 /2019	16.12.2 019	WP (C) - 24941 /2019	JANMEJAY PARIDA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 10 )
417	114688 /2019	16.12.2 019	CMP- 1351/ 2019	P. K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 10 )
418	114689 /2019	16.12.2 019	WP (C) - 24866 /2019	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 10 )
419	114690 /2019	16.12.2 019	WP (C) - 21486 /2019	B. SINGH	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 10 )
420	114691 /2019	16.12.2 019	WP (C) - 24846 /2019	P.C. DAS	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13		WRIT BRANC H-6	(S ea t No - )

										26 )
4 2 1	114692 /2019	16.12.2 019	CMP- 1355/ 2019	P. R. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 26 )
4 2 2	114693 /2019	16.12.2 019	WA- 629/2 019	M. BARAL	C.O.	COURT NO. 3	Order Dtd. 2019- 12-12			(S ea t No - 26 )
4 2 3	114694 /2019	16.12.2 019	CMP- 1358/ 2019	K. C. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 26 )
4 2 4	114695 /2019	16.12.2 019	WP (C) - 24797 /2019	N.MALLICK	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 26 )
4 2 5	114696 /2019	16.12.2 019	WP (C) - 24501 /2019	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13		WRIT BRANC H-3	(S ea t No - 33 )
4 2 6	114697 /2019	16.12.2 019	WP (C) - 24626 /2019	J. KAR	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(S ea t No - 33 )
4 2 7	114698 /2019	16.12.2 019	WP (C) - 25308 /2019	S. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 33 )
4 2	114699 /2019	16.12.2 019	WP (C) -	S. BARIK	C.O.	COURT NO. 3	Order Dtd. 2019- 12-13			(S ea

8			25306 /2019			OLD				t No - 33 )
4 2 9	114700 /2019	16.12.2 019	CONTC - 2353/ 2019	NIRANJAN MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 33 )
4 3 0	114701 /2019	16.12.2 019	WP (C) - 25304 /2019	S. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 33 )
4 3 1	114702 /2019	16.12.2 019	WP (C) - 25658 /2019	MANASI PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 33 )
4 3 2	114703 /2019	16.12.2 019	WP (C) - 25644 /2019	MANASI PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 33 )
4 3 3	114704 /2019	16.12.2 019	WP (C) - 884/2 012	M.R. BARIK	C.O.	COURT NO. 5	Order Dtd. 2019- 12-13			(S ea t No - 33 )
4 3 4	114705 /2019	16.12.2 019	WP (C) - 25638 /2019	MANASI PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 33 )
4 3 5	114706 /2019	16.12.2 019	CONTC - 2392/ 2019	S.K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 33 )

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4 3 6	114707 /2019	16.12.2 019	WP (C) - 25584 /2019	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 33 )
4 3 7	114708 /2019	16.12.2 019	CONTC - 2394/ 2019	S.K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 33 )
4 3 8	114709 /2019	16.12.2 019	WP (C) - 25535 /2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 33 )
4 3 9	114710 /2019	16.12.2 019	WP (C) - 25533 /2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 33 )
4 4 0	114711 /2019	16.12.2 019	WP (C) - 25531 /2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 33 )
4 4 1	114712 /2019	16.12.2 019	WP (C) - 25526 /2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 33 )
4 4 2	114713 /2019	16.12.2 019	CONTC - 2395/ 2019	S.K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 33 )
4 4 3	114714 /2019	16.12.2 019	WP (C) - 25426	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t



			/2019						No - 33 )
4 4 4	114715 /2019	16.12.2 019	WP (C) - 24783 /2019	S. K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13		(S ea t No - 33 )
4 4 5	114716 /2019	16.12.2 019	WP (C) - 24316 /2019	S. K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13		(S ea t No - 33 )
4 4 6	114717 /2019	16.12.2 019	WP (C) - 24393 /2019	L. D. SAHU	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13	WRIT BRANC H-1	(S ea t No - 30 )
4 4 7	114718 /2019	16.12.2 019	CONTC - 2396/ 2019	S.K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13		(S ea t No - 30 )
4 4 8	114719 /2019	16.12.2 019	WP (C) - 24676 /2019	S. K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13	WRIT BRANC H-4	(S ea t No - 17 )
4 4 9	114720 /2019	16.12.2 019	CONTC - 2397/ 2019	S.K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13		(S ea t No - 17 )
4 5 0	114721 /2019	16.12.2 019	CONTC - 2354/ 2019	NIRANJAN MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13		(S ea t No - 17 )

4 5 1	114722 /2019	16.12.2 019	CONTC - 2287/ 2019	A. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13		(S ea t No - 17 )
4 5 2	114723 /2019	16.12.2 019	CONTC - 2355/ 2019	NIRANJAN MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13		(S ea t No - 17 )
4 5 3	114724 /2019	16.12.2 019	WP (C) - 24865 /2019	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13		(S ea t No - 17 )
4 5 4	114725 /2019	16.12.2 019	WP (C) - 23392 /2019	S.K. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13	WRIT BRANC H-6	(S ea t No - 24 )
4 5 5	114726 /2019	16.12.2 019	CONTC - 2352/ 2019	NIRANJAN MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13		(S ea t No - 24 )
4 5 6	114727 /2019	16.12.2 019	WP (C) - 15677 /2005	M.R. MALLA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13		(S ea t No - 24 )
4 5 7	114728 /2019	16.12.2 019	CONTC - 2351/ 2019	NIRANJAN MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13		(S ea t No - 24 )
4 5 8	114729 /2019	16.12.2 019	WP (C) - 25430 /2019	A.K. PARID A	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13		(S ea t No )

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4 5 9	114730 /2019	16.12.2 019	CONTC - 2339/ 2019	A. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 24 )
4 6 0	114731 /2019	16.12.2 019	CONTC - 2300/ 2019	A. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 24 )
4 6 1	114732 /2019	16.12.2 019	WP (C) - 25425 /2019	A.K.PARID A	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 24 )
4 6 2	114733 /2019	16.12.2 019	CONTC - 2299/ 2019	A. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 24 )
4 6 3	114734 /2019	16.12.2 019	WP (C) - 24817 /2019	SATYAJIT SAMAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-11			(S ea t No - 24 )
4 6 4	114735 /2019	16.12.2 019	WP (C) - 25411 /2019	B.K.MISHR A	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 24 )
4 6 5	114736 /2019	16.12.2 019	CONTC - 2297/ 2019	A. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 24 )
4	114737	16.12.2	WP (C)	N.K. ROUT	C.O.	COURT	Order Dtd. 2019-			(S

66	/2019	019	- 24922 /2019			NO. 22	12-13			ea t No - 24 )
467	114738 /2019	16.12.2 019	WP (C) - 25434 /2019	A.K. PARID A	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 24 )
468	114739 /2019	16.12.2 019	CONTC - 2296/ 2019	A. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 24 )
469	114740 /2019	16.12.2 019	WP (C) - 24923 /2019	N.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 24 )
470	114741 /2019	16.12.2 019	WP (C) - 24776 /2019	D.K. NAIK	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 24 )
471	114742 /2019	16.12.2 019	CONTC - 2295/ 2019	A. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 24 )
472	114743 /2019	16.12.2 019	WP (C) - 24947 /2019	P.S. DAS	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 24 )
473	114744 /2019	16.12.2 019	MA- 994/2 001	P.K. PATRI	GENE RAL		Order Dtd. 2012- 06-27		MISC. APPEA L SEC.	(S ea t No - )

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4 7 4	114745 /2019	16.12.2 019	WP (C) - 24618 /2019	R.C. MUDULI	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 2)
4 7 5	114746 /2019	16.12.2 019	WP (C) - 24949 /2019	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 2)
4 7 6	114747 /2019	16.12.2 019	CONTC - 2298/ 2019	A. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 2)
4 7 7	114748 /2019	16.12.2 019	WP (C) - 24913 /2019	N.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 2)
4 7 8	114749 /2019	16.12.2 019	CONTC - 2294/ 2019	A. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 2)
4 7 9	114750 /2019	16.12.2 019	MA- 994/2 001	P.K. PATRI	GENE RAL		Order Dtd. 2012- 06-27		MISC. APPEA L SEC.	(S ea t No - 2)
4 8 0	114751 /2019	16.12.2 019	FAO- 889/2 019	B.R. SENAPATI	C.O.	COURT NO. 8	Order Dtd. 2019- 12-13			(S ea t No - 2)
4 8 1	114752 /2019	16.12.2 019	CONTC - 2293/ 2019	A. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 2)
4 8 2	114753 /2019	16.12.2 019	FAO- 889/2 019	R.P. BHAGAT	C.O.	COURT NO. 8	Order Dtd. 2019- 12-13			(S ea t No

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4 8 3	114754 /2019	16.12.2 019	CONTC - 2292/ 2019	A. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 2)
4 8 4	114755 /2019	16.12.2 019	TRPCR L- 110/2 019	P.N. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-13			(S ea t No - 2)
4 8 5	114756 /2019	16.12.2 019	WP (C) - 19991 /2019	L. D. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13		WRIT BRANC H-4	(S ea t No - 19 )
4 8 6	114757 /2019	16.12.2 019	TRP (C) )- 408/2 019	C.R. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31			(S ea t No - 19 )
4 8 7	114758 /2019	16.12.2 019	WP (C) - 19988 /2019	L. D. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13		WRIT BRANC H-4	(S ea t No - 19 )
4 8 8	114759 /2019	16.12.2 019	TRP (C) )- 407/2 019	N.K. SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-13			(S ea t No - 19 )
4 8 9	114760 /2019	16.12.2 019	WP (C) - 23512 /2019	S. K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 19 )
4 9 0	114761 /2019	16.12.2 019	TRP (C) )- 401/2 019	S.C. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-13			(S ea t No

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4 9 1	114762 /2019	16.12.2 019	WP (C) - 24671 /2019	A. K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 19 )
4 9 2	114763 /2019	16.12.2 019	TRP (C ) - 400/2 019	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-13			(S ea t No - 19 )
4 9 3	114764 /2019	16.12.2 019	WP (C) - 24734 /2019	S. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 19 )
4 9 4	114765 /2019	16.12.2 019	TRP (C ) - 399/2 019	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-13			(S ea t No - 19 )
4 9 5	114766 /2019	16.12.2 019	WP (C) - 24479 /2019	R. K. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 19 )
4 9 6	114767 /2019	16.12.2 019	TRP (C ) - 387/2 019	C.R. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-13			(S ea t No - 19 )
4 9 7	114768 /2019	16.12.2 019	WP (C) - 24491 /2019	NIRANJAN PANDA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 19 )
4	114769	16.12.2	WP (C)	K. P.	C.O.	COURT	Order Dtd. 2019-			(S

98	/2019	019	- 24491 /2019	BEHERA		NO. 22	12-13			ea t No - 19 )
499	114770 /2019	16.12.2 019	TRP (C) - 383/2 019	P. K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-13			(S ea t No - 19 )
500	114771 /2019	16.12.2 019	WP (C) - 24543 /2019	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 19 )
501	114772 /2019	16.12.2 019	WP (C) - 24318 /2019	S. K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 19 )
502	114773 /2019	16.12.2 019	WP (C) - 24958 /2019	SARADA NAYAK	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13		WRIT BRANC H-7	(S ea t No - 18 )
503	114774 /2019	16.12.2 019	WP (C) - 24805 /2019	TOPHAN PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 18 )
504	114775 /2019	16.12.2 019	WP (C) - 24925 /2019	P. K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13		WRIT BRANC H-7	(S ea t No - 18 )
505	114776 /2019	16.12.2 019	WP (C) - 24295 /2019	M/S. PADMA LAYA MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 18 )



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5 0 6	114777 /2019	16.12.2 019	WP (C) - 24804 /2019	TOPHAN PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 18 )
5 0 7	114778 /2019	16.12.2 019	WP (C) - 25184 /2019	M. R. BARIK	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 18 )
5 0 8	114779 /2019	16.12.2 019	WP (C) - 24750 /2019	R.CH. SAHU	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 18 )
5 0 9	114780 /2019	16.12.2 019	WP (C) - 25187 /2019	M. R. BARIK	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 18 )
5 1 0	114781 /2019	16.12.2 019	WP (C) - 25186 /2019	M. R. BARIK	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 18 )
5 1 1	114782 /2019	16.12.2 019	WP (C) - 24806 /2019	TOPHAN PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 18 )
5 1 2	114783 /2019	16.12.2 019	CRLRE V- 596/2 012	K. MANDAL	C.O.	COURT NO. 7	Order Dtd. 2019- 12-11			(S ea t No - 18 )
5 1	114784 /2019	16.12.2 019	WP (C) -	R.K. BISOI	C.O.	COURT NO.	Order Dtd. 2019- 12-13			(S ea

3			24896 /2019			22				t No - 18 )
5 1 4	114785 /2019	16.12.2 019	WP(C) - 25183 /2019	M. R. BARIK	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 18 )
5 1 5	114786 /2019	16.12.2 019	ABLAP L- 16163 /2019	R. K. MALLICK	C.O.	COURT NO. 9	Order Dtd. 2019- 12-13			(S ea t No - 18 )
5 1 6	114787 /2019	16.12.2 019	WP(C) - 25601 /2019	M.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 18 )
5 1 7	114788 /2019	16.12.2 019	CRLRE V- 594/2 012	K.MANDAL	C.O.	COURT NO. 7	Order Dtd. 2019- 12-11			(S ea t No - 18 )
5 1 8	114789 /2019	16.12.2 019	WA- 351/2 019	N. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2019- 12-12			(S ea t No - 18 )
5 1 9	114790 /2019	16.12.2 019	WP(C) - 25475 /2019	H.K. PANDA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 18 )
5 2 0	114791 /2019	16.12.2 019	WA- 351/2 019	N. K. ROUT	C.O.	COURT NO. 3	Order Dtd. 2019- 12-12			(S ea t No - 18 )

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5 2 1	114792 /2019	16.12.2 019	WP (C) - 25134 /2019	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 18 )
5 2 2	114793 /2019	16.12.2 019	WP (C) - 25130 /2019	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 18 )
5 2 3	114794 /2019	16.12.2 019	WP (C) - 25527 /2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 18 )
5 2 4	114795 /2019	16.12.2 019	WP (C) - 25137 /2019	SARAT DASH	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 18 )
5 2 5	114796 /2019	16.12.2 019	CONTC - 2291/ 2019	A. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 18 )
5 2 6	114797 /2019	16.12.2 019	WP (C) - 25161 /2019	P.K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13		WRIT BRANC H-2	(S ea t No - 9)
5 2 7	114798 /2019	16.12.2 019	CONTC - 2290/ 2019	A. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 9)
5 2 8	114799 /2019	16.12.2 019	WP (C) - 25432 /2019	A.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - )

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5 2 9	114800 /2019	16.12.2 019	CONTC - 2288/ 2019	A. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 9)
5 3 0	114801 /2019	16.12.2 019	WP (C) - 25436 /2019	A.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 9)
5 3 1	114802 /2019	16.12.2 019	WP (C) - 25676 /2019	MANASI PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 9)
5 3 2	114803 /2019	16.12.2 019	WP (C) - 24508 /2019	BASUDEV BARIK	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 9)
5 3 3	114804 /2019	16.12.2 019	WP (C) - 25673 /2019	MANASI PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 9)
5 3 4	114805 /2019	16.12.2 019	WP (C) - 25678 /2019	MANASI PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 9)
5 3 5	114806 /2019	16.12.2 019	WP (C) - 24857 /2019	S.K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 9)
5 3 6	114807 /2019	16.12.2 019	WP (C) - 25114 /2019	SUBHASISH BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 9)
5 3 7	114808 /2019	16.12.2 019	WP (C) - 24918 /2019	N.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No

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5 3 8	114809 /2019	16.12.2 019	WP (C) - 14294 /2019	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 9)
5 3 9	114810 /2019	16.12.2 019	WP (C) - 25302 /2019	SUBHASIS BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 9)
5 4 0	114811 /2019	16.12.2 019	WP (C) - 25163 /2019	SUBHASIS BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 9)
5 4 1	114812 /2019	16.12.2 019	RPFAM - 241/2 018	S.K. PARIDA	C.O.	COURT NO. 9	Order Dtd. 2019- 12-13		FIRST APPEA L	(S ea t No - 5)
5 4 2	114813 /2019	16.12.2 019	RPFAM - 241/2 018	M. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2019- 12-13		FIRST APPEA L	(S ea t No - 5)
5 4 3	114814 /2019	16.12.2 019	RPFAM - 160/2 019	S.K. PARIDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2019- 12-13			(S ea t No - 5)
5 4 4	114815 /2019	16.12.2 019	RPFAM - 187/2 019	G.R. JENA	C.O.	COURT NO. 9 OLD	Order Dtd. 2019- 12-13			(S ea t No - 5)
5 4 5	114816 /2019	16.12.2 019	RPFAM - 101/2 019	M/S.S.K.B HANJADEO	C.O.	COURT NO. 9	Order Dtd. 2019- 12-13			(S ea t No - 5)
5 4 6	114817 /2019	16.12.2 019	RPFAM - 243/2	P.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2019- 12-13			(S ea t

			019							No - 5)
547	114818/2019	16.12.2019	WP (C) - 24999/2019	K.C. TRIPATHY	C.O.	COURT NO. 22	Order Dtd. 2019-12-13			(Seat No - 5)
548	114819/2019	16.12.2019	WP (C) - 24906/2019	A.K. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2019-12-13			(Seat No - 5)
549	114820/2019	16.12.2019	WP (C) - 24983/2019	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2019-12-13			(Seat No - 5)
550	114821/2019	16.12.2019	WP (C) - 24985/2019	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2019-12-13			(Seat No - 5)
551	114822/2019	16.12.2019	WP (C) - 24986/2019	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2019-12-13			(Seat No - 5)
552	114823/2019	16.12.2019	WP (C) - 24845/2019	H.K. PANDA	C.O.	COURT NO. 22	Order Dtd. 2019-12-13			(Seat No - 5)
553	114824/2019	16.12.2019	OJC- 11460/1999	M.R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-04			(Seat No - 5)
554	114825/2019	16.12.2019	WP (C) - 24829/2019	MANASI PANDA	C.O.	COURT NO. 22	Order Dtd. 2019-12-13			(Seat No - 5)
555	114826/2019	16.12.2019	WP (C) -	R. K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2019-12-10		WRIT BRANC	(Seat No - 5)

5			28388 /2013			OLD			H-1	t No - 3)
5 5 6	114827 /2019	16.12.2 019	WP (C) - 23571 /2019	P. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-10			(S ea t No - 3)
5 5 7	114828 /2019	16.12.2 019	WP (C) - 25367 /2019	P.K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 3)
5 5 8	114829 /2019	16.12.2 019	WP (C) - 23571 /2019	N. C. SINHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-10			(S ea t No - 3)
5 5 9	114830 /2019	16.12.2 019	WP (C) - 24625 /2019	J. KAR	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 3)
5 6 0	114831 /2019	16.12.2 019	WP (C) - 20397 /2018	D. K. DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 3)
5 6 1	114832 /2019	16.12.2 019	WP (C) - 24513 /2019	BASUDEV BARIK	C.O.	COURT NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 3)
5 6 2	114833 /2019	16.12.2 019	WP (C) - 21102 /2019	B. K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-13			(S ea t No - 3)
5 6 3	114834 /2019	16.12.2 019	WP (C) - 15605 /2019	R.K. BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-10			(S ea t No - 3)
5	114835	16.12.2	RPFAM	K. K.	C.O.	COURT	Order Dtd. 2019-		FIRST	(S

64	/2019	019	- 206/2 017	SWAIN		NO. 10	12-13		APPEAL	Seat No - 6)
565	114836 /2019	16.12.2 019	WP (C) - 5732/ 2013	P.N. NAYAK	C.O.	COURT NO. 21	Order Dtd. 2019- 12-04			(Seat No - 6)
566	114837 /2019	16.12.2 019	RPFAM - 206/2 017	SK. SAMIM	C.O.	COURT NO. 10	Order Dtd. 2019- 12-13		FIRST APPEAL	(Seat No - 6)
567	114838 /2019	16.12.2 019	WP (C) - 9883/ 2018	S.K. RATH	C.O.	COURT NO. 1	Order Dtd. 2019- 12-11		WRIT BRANCH (DIVISION BENCH )	(Seat No - 115)
568	114839 /2019	16.12.2 019	RPFAM - 196/2 017	S. C. SUNDARA	C.O.	COURT NO. 10	Order Dtd. 2019- 12-13		FIRST APPEAL	(Seat No - 6)
569	114840 /2019	16.12.2 019	WP (C) - 22712 /2019	P.K. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019- 11-29			(Seat No - 6)
570	114841 /2019	16.12.2 019	RPFAM - 196/2 017	G. C. BARIK	C.O.	COURT NO. 10	Order Dtd. 2019- 12-13		FIRST APPEAL	(Seat No - 6)
571	114842 /2019	16.12.2 019	WP (C) - 5975/ 2012	S.C. DAS	C.O.	COURT NO. 10	Order Dtd. 2019- 12-11			(Seat No - 6)
572	114843 /2019	16.12.2 019	WP (C) - 3187/ 2007	B.N. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019- 12-11			(Seat No -



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573	114844/2019	16.12.2019	WP (C) - 25012/2019	P.K. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Seat No - 6)
574	114845/2019	16.12.2019	ITA-24/2009	TAPAN KUMAR NAYAK	C.O.	COURT NO. 22	Order Dtd. 2019-12-11		CIVIL REVISION	(Seat No - 5)
575	114846/2019	16.12.2019	ITA-24/2009	N. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-11		CIVIL REVISION	(Seat No - 5)
576	114847/2019	16.12.2019	WP (C) - 10207/2019	B.D.BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12		WRIT BRANCH (DIVISION BENCH)	(Seat No - 102)
577	114848/2019	16.12.2019	WP (C) - 10207/2019	L. PATTANAİK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12		WRIT BRANCH (DIVISION BENCH)	(Seat No - 102)
578	114849/2019	16.12.2019	ITA-3/2015	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11		CIVIL REVISION	(Seat No - 1)
579	114850/2019	16.12.2019	ITA-3/2015	M. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11		CIVIL REVISION	(Seat No - 1)
580	114851/2019	16.12.2019	WP (C) - 9821/2019	R.R. DAS	C.O.	COURT NO. 3	Order Dtd. 2019-12-10		WRIT BRANCH (DIVISION BENCH)	(Seat No - 106)
5	114852	16.12.2019	WP (C)	T. BAG	C.O.	COURT	Order Dtd. 2019-		WRIT	(S

8 1	/2019	019	- 9821/ 2019			NO. 3	12-10		BRANC H (DIVI SION BENCH )	ea t No - 10 6)
5 8 2	114853 /2019	16.12.2 019	WP(C) - 9823/ 2019	R.R. DAS	C.O.	COURT NO. 3	Order Dtd. 2019- 12-10		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 10 6)
5 8 3	114854 /2019	16.12.2 019	WP(C) - 10849 /2019	R.R. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-10		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 10 5)
5 8 4	114855 /2019	16.12.2 019	WP(C) - 10849 /2019	P.K. DASH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-10		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 10 5)
5 8 5	114856 /2019	16.12.2 019	WP(C) - 25726 /2019	R.R. DAS	C.O.	COURT NO. 9	Order Dtd. 2019- 12-13		WRIT BRANC H-1	(S ea t No - 1)
5 8 6	114857 /2019	16.12.2 019	WP(C) - 9822/ 2019	R.R. DAS	C.O.	COURT NO. 3	Order Dtd. 2019- 12-10		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 10 6)
5 8 7	114858 /2019	16.12.2 019	WP(C) - 9822/ 2019	P. KARAN	C.O.	COURT NO. 3	Order Dtd. 2019- 12-10		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 10 6)
5 8 8	114859 /2019	16.12.2 019	WP(C) - 9822/ 2019	S. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2019- 12-10		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 10)

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589	114860/2019	16.12.2019	ITA-1/2015	M. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11	CIVIL REVISION	(Seat No - 1)
590	114861/2019	16.12.2019	ITA-1/2015	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11	CIVIL REVISION	(Seat No - 1)
591	114862/2019	16.12.2019	CMAPL - 120/2019	SAK DORA	C.O.	COURT NO. 17	Order Dtd. 2019-12-16	M.J.C.	(Seat No - 4)
592	114863/2019	16.12.2019	ITA-25/2009	T.K. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2019-12-11	CIVIL REVISION	(Seat No - 5)
593	114864/2019	16.12.2019	ITA-25/2009	M. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-11	CIVIL REVISION	(Seat No - 5)
594	114865/2019	16.12.2019	CMP-1373/2019	B. R. SENAPATI	C.O.	COURT NO. 22	Order Dtd. 2019-12-12		(Seat No - 5)
595	114866/2019	16.12.2019	ITA-2/2015	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11	CIVIL REVISION	(Seat No - 1)
596	114867/2019	16.12.2019	WP (C) - 24445/2019	P. K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		(Seat No - 1)
597	114868/2019	16.12.2019	ITA-2/2015	M. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11	CIVIL REVISION	(Seat No - 1)

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5 9 8	114869 /2019	16.12.2 019	WP(C) - 26120 /2019	L. D. SAHU	C.O.	COURT NO. 22	Order Dtd. 2019- 12-16		WRIT BRANC H-5	(S ea t No - 32 )
5 9 9	114870 /2019	16.12.2 019	CRLMC - 1803/ 2019	M. BARAL	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 32 )
6 0 0	114871 /2019	16.12.2 019	CRLMC - 1803/ 2019	R. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 32 )
6 0 1	114872 /2019	16.12.2 019	CRLMC - 3238/ 2019	ASHUTOSH MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019- 12-10			(S ea t No - 32 )
6 0 2	114873 /2019	16.12.2 019	CRLMC - 3283/ 2019	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019- 12-10			(S ea t No - 32 )
6 0 3	114874 /2019	16.12.2 019	CRLMC - 2752/ 2019	ANIL SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 32 )
6 0 4	114875 /2019	16.12.2 019	ABLAP L- 10720 /2019	SAILENDRA BISWAL	C.O.	COURT NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 32 )
6 0 0	114876 /2019	16.12.2 019	ABLAP L-	A.K. BHUYAN	C.O.	COURT NO. 1	Order Dtd. 2019- 12-13			(S ea

5			14410 /2019							t No - 32 )
6 0 6	114877 /2019	16.12.2 019	ABLAP L- 17428 /2019	R. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 32 )
6 0 7	114878 /2019	16.12.2 019	ABLAP L- 16696 /2019	A.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 32 )
6 0 8	114879 /2019	16.12.2 019	ABLAP L- 14512 /2019	SARADA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019- 12-11			(S ea t No - 32 )
6 0 9	114880 /2019	16.12.2 019	ABLAP L- 611/2 018	D.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-13	CRMIN AL MISC- 2		(S ea t No - 17 )
6 1 0	114881 /2019	16.12.2 019	ABLAP L- 16400 /2019	NANDA KISHORE ROUT	C.O.	COURT NO. 2	Order Dtd. 2019- 12-13			(S ea t No - 17 )
6 1 1	114882 /2019	16.12.2 019	ABLAP L- 17391 /2019	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2019- 12-12			(S ea t No - 17 )
6 1 2	114883 /2019	16.12.2 019	CRLMC - 276/2 019	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019- 12-13	CRIMI NAL MISC- 1		(S ea t No - 8 )

6 1 3	114884 /2019	16.12.2 019	ABLAP L- 17383 /2019	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2019- 12-12			(S ea t No - 8)
6 1 4	114885 /2019	16.12.2 019	CRLMC - 2082/ 2019	BIJAY KUMAR DALEI	C.O.	COURT NO. 1	Order Dtd. 2019- 08-13			(S ea t No - 8)
6 1 5	114886 /2019	16.12.2 019	ABLAP L- 17395 /2019	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12			(S ea t No - 8)
6 1 6	114887 /2019	16.12.2 019	CRLMC - 2479/ 2019	B. P. TUNGA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 8)
6 1 7	114888 /2019	16.12.2 019	CRLMC - 2485/ 2019	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2019- 11-13			(S ea t No - 8)
6 1 8	114889 /2019	16.12.2 019	CRLMC - 1025/ 2019	PRASANJIT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-12		CRIMI NAL MISC- 3	(S ea t No - 4)
6 1 9	114890 /2019	16.12.2 019	BLAPL - 10156 /2019	M. R. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2019- 12-16			(S ea t No - 4)
6 2 0	114891 /2019	16.12.2 019	WP (C) - 22102 /2019	M/S.SUNIL RATAN DUTTA	GENE RAL		Order Dtd. 2019- 11-22			(S ea t No - 4)
6 2 1	114892 /2019	16.12.2 019	WP (C) - 22103 /2019	S. R. DUTTA	GENE RAL		Order Dtd. 2019- 11-22			(S ea t No - -

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6 2 2	114893 /2019	16.12.2 019	WP (C) - 21396 /2019	D. R. PATRI	GENE RAL		Order Dtd. 2019- 11-15			(S ea t No - 4)
6 2 3	114894 /2019	16.12.2 019	WP (C) - 14164 /2016	M/S.S.K.N AYAK-2	GENE RAL		Order Dtd. 2016- 08-23		WRIT BRANC H-2	(S ea t No - 34 )
6 2 4	114895 /2019	16.12.2 019	WP (C) - 3418/ 2010	M/S.S.K.N AYAK-2	GENE RAL		Petition		WRIT BRANC H-2	(S ea t No - 6)
6 2 5	114896 /2019	16.12.2 019	WP (C) - 11054 /2013	K. C. SATPATHY	GENE RAL		Order Dtd. 2015- 07-22			(S ea t No - 6)
6 2 6	114897 /2019	16.12.2 019	OJC- 4269/ 2000	M. JENA	GENE RAL		Order Dtd. 2002- 09-25Petition,		WRIT BRANC H-8	(S ea t No - 42 )
6 2 7	114898 /2019	16.12.2 019	WA- 117/2 019	M. R. BARIK	GENE RAL		Order Dtd. 2019- 11-21			(S ea t No - 42 )
6 2 8	114899 /2019	16.12.2 019	WA- 117/2 019	M. R. BARIK	GENE RAL		Order Dtd. 2019- 11-21			(S ea t No - 42 )
6 2 9	114900 /2019	16.12.2 019	CRLMP - 1048/ 2015	J. D. MUDULI	GENE RAL		Order Dtd. 2018- 08-14		WRIT BRANC H-10	(S ea t No - 56)

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630	114901/2019	16.12.2019	WP (C) - 8668/2015	R. K. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-13		WRIT BRANCH-2	(Seat No - 9)
631	114902/2019	16.12.2019	CRLMA - 98/2019	B. M. DUTTA	GENERAL		Order Dtd. 2019-04-18 Petition, Annexure,		CRIMINAL MISC-3	(Seat No - 4)
632	114903/2019	16.12.2019	WP (C) - 6531/2002	P. K. MISHRA	C.O.	COURT NO. 8	Order Dtd. 2019-12-12			(Seat No - 4)
633	114904/2019	16.12.2019	FA-129/1978	B. P. DASH	GENERAL		Entire Order		FIRST APPEAL	(Seat No - 1)
634	114905/2019	16.12.2019	SA-179/1999	B. K. DALAI	GENERAL		Order Dtd. 2008-04-02		SECOND APPEAL	(Seat No - 7)
635	114906/2019	16.12.2019	WP (C) - 10922/2018	M/S. BICHITRA NARAYAN SATAPATHY	GENERAL		Order Dtd. 2018-08-01		WRIT BRANCH-11	(Seat No - 64)
636	114907/2019	16.12.2019	WP (C) - 7442/2018	P. PRUSTY	GENERAL		Order Dtd. 2019-12-12			(Seat No - 64)
637	114908/2019	16.12.2019	WP (C) - 18151/2018	P. K. BEHERA	GENERAL		Order Dtd. 9999-12-31 Petition, Annexure, Entire Order,		WRIT BRANCH-7	(Seat No - 44)
6	114909	16.12.2019	OJC-	A. SAHOO	GENERAL		Order Dtd. 2019-			(S



38	/2019	019	3202/1991		RAL		12-06			eat No - 44)
639	114910/2019	16.12.2019	WP(C) - 467/2013	B. K. ROUTRAY	GENERAL		Order Dtd. 2013-03-15 Petition, Counter, Rejoinder,		WRIT BRANCH-4	(Seat No - 38)
640	114911/2019	16.12.2019	WP(C) - 20427/2019	P. K. LENKA	GENERAL		Order Dtd. 2019-10-30			(Seat No - 38)
641	114912/2019	16.12.2019	OJC-3556/1992	P. K. LENKA	GENERAL		Order Dtd. 1997-01-13		WRIT BRANCH-7	(Seat No - 10)
642	114913/2019	16.12.2019	OJC-2461/2002	C. NAYAK	GENERAL		Order Dtd. 2019-12-02			(Seat No - 10)
643	114914/2019	16.12.2019	OJC-2461/2002	C. NAYAK	GENERAL		Order Dtd. 2019-12-02			(Seat No - 10)
644	114915/2019	16.12.2019	OJC-13550/1996	P. K. LENKA	GENERAL		Entire Order			(Seat No - 10)
645	114916/2019	16.12.2019	FAO-166/2017	P. K. LENKA	GENERAL		Order Dtd. 2018-06-27		MISC. APPEAL SEC.	(Seat No - )

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6 4 6	114917 /2019	16.12.2 019	CONTC - 1506/ 2013	K. C. SAHOO	GENE RAL		Order Dtd. 2019- 03-28		CONTE MPT	(S ea t No - 3)
6 4 7	114918 /2019	16.12.2 019	BLAPL - 4829/ 2018	K. PRADHAN	GENE RAL		Order Dtd. 2019- 01-29		CRIMI NAL MISC- 3	(S ea t No - 18 )
6 4 8	114919 /2019	16.12.2 019	MATA- 4/201 8	B. K. ROUTRAY	GENE RAL		Order Dtd. 2019- 04-25		FIRST APPEA L	(S ea t No - 3)
6 4 9	114920 /2019	16.12.2 019	CMAPL - 357/2 019	B. K. ROUTRAY	GENE RAL		Order Dtd. 2019- 08-06			(S ea t No - 3)
6 5 0	114921 /2019	16.12.2 019	WA- 348/2 018	T. BAG	GENE RAL		Order Dtd. 2019- 12-06			(S ea t No - 3)
6 5 1	114922 /2019	16.12.2 019	CMP- 962/2 019	K. N. SAHOO	GENE RAL		Order Dtd. 2019- 12-13			(S ea t No - 3)